

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.341/2022

DR. R. DINESH KUMAR REDDY & ORS. Petitioner(s)

VERSUS

MEDICAL COUNSELLING COMMITTEE (MCC) & ORS. Respondent(s)

(FOR ADMISSION and IA No.70126/2022-STAY APPLICATION)

Date : 10-05-2022 This petition was orally mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Rakesh Khanna, Sr.Adv.(Orally mentioned by
Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Ms. Rajshri Dubey, Adv.
Mr. Amit P., Adv.
Mr. Amit Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Upon being orally mentioned by the learned Senior counsel appearing for the petitioners seeking urgent listing of the matter, the Registry is directed to list this matter before the Bench presided over by Hon'ble Dr. Justice D.Y. Chandrachud.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)